

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM EBNCH**

**O.A. No. 250 OF 2006**

Friday, this the 26<sup>th</sup> day of October, 2007.

**CORAM :**

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN  
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

K.Sujatha  
Postman, Trivandrum Chalai  
Residing at : Kizhakinkara Veedu  
Muttachal, Vellalloor P.O  
Via Kilimanoor : **Applicant**

(By Advocate Mr. G.Sasidharan Chempazhanthiyil )

**Versus**

1. Senior Superintendent of Post Offices  
Trivandrum North Division, Trivandrum
2. Chief Post Master General  
Kerala Circle, Thiruvananthapuram – 31
3. Union of India represented by its Secretary  
Ministry of Communications  
New Delhi : **Respondents**

(By Advocate Mr. Sunil Jose, ACGSC )

The application having been heard on 26.10.2007, the Tribunal on the same day delivered the following :

**O R D E R**

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN**

It is reported by the counsel for applicant that the applicant who appeared for the examination for promotion to the cadre of Postal Assistant as per directions of Tribunal's order dated 18.04.2006 has not passed in the examination. She is not eligible to appear in the examination in future also as she has exhausted all the chances. Hence the OA is dismissed as infructuous. No costs.

Dated, the 26<sup>th</sup> October, 2007.

  
**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

  
**SATHI NAIR**  
**VICE CHAIRMAN**